

**GOVERNMENT OF INDIA  
EXTERNAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:454  
ANSWERED ON:14.03.2012  
IMPACT OF US SANCTIONS ON IRAN  
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**Will the Minister of EXTERNAL AFFAIRS be pleased to state:**

- (a) whether India has assessed the impact of fresh US and western countries sanctions on Iran on December 31, 2011;
- (b) if so, the details thereof;
- (c) whether India is finding it difficult to pay its oil bill to Iran;
- (d) if so, the details thereof;
- (e) whether Indian foreign secretary visited US to seek waivers on sanctions;
- (f) if so, the outcome thereof;
- (g) the present position in regard to oil supplies and payments to Iran; and
- (h) the steps taken by the Government to continue friendly relations with Iran to meet its energy needs?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS(SMT. PRENEET KAUR)

(a) to (h) India implements UN sanctions on Iran. However, unilateral sanctions by countries or group of countries have an impact on the bilateral trade with Iran, including on the settlement of our trade payments to Iran. Foreign Secretary visited United States from 6-8 February 2012 for the annual India-US Foreign Office Consultations and other bilateral meetings. During his visit, the two sides discussed bilateral cooperation and regional and global issues of mutual interest. The question of waiver is a matter of domestic US law and it is for the United States to determine how it chooses to apply provisions of its domestic law. In this context we are in close consultations with the Iranian authorities to ensure prompt settlement of payments.